

GOVERNMENT OF INDIA
 MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION
 LOK SABHA
 UNSTARRED QUESTION NO. 283
 TO BE ANSWERED ON 19TH JULY, 2016
 FAKE RATION CARDS

283. SHRI RAMDAS C. TADAS:
 SHRI R. DHRUVA NARAYANA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the lists of forged/fake ration cards have been received by the Government during the last two years;
- (b) if so, the details thereof indicating the number of forged ration card holders detected in the country and the losses incurred on this account during the said period, State-wise;
- (c) the action taken against persons/officers held responsible for the said fake cards;
- (d) whether the number of new ration card holders has increased, if so, the details of the new cards issue and the quantum of foodgrains distributed during the said period, State-wise; and
- (e) the present status of the program for linking PDS cards with Aadhaar?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 (SHRI RAM VILAS PASWAN)

(a) to (c): As per the information received from State/UTs Government, a Statement showing the number of de-duplicated/ghost/ineligible forged/fake ration cards deleted by the State/UT Governments in year 2014 and 2015 is at Annexure - I.

Targeted Public Distribution System (TPDS) is operated under joint responsibility of Central and the State/Union Territory (UT) Governments and operational part i.e. identification of eligible beneficiaries under various categories and distribution of ration to them falls under the purview of respective State/UT Governments. As per clause 13 of TPDS [Control] Order 2015, State/UT Governments have been empowered to take action under Section 7 of the Essential Commodities Act against persons who contravene any of the provision of the TPDS[C] Order, 2015.

(d): As per the information provided by the State/UT Government, statement showing the State-wise total number of ration cards during 2014-15 and during 2015-16 are at Annexure-II. State-wise Statement showing allocation and offtake of foodgrains (rice and wheat) normal and special adhoc additional allocations made during 2014-15 to 2015-16 under TPDS is at Annexure - III.

(e): As on 14-7-2016, overall AADHAR seeding of ration card stands at 60.23% at the National level.

**ANNEX REFERRED TO IN REPLY TO PART(a) OF THE UNSTARRED
QUESTION NO. 283 DUE FOR ANSWER ON 19.07.2016 IN THE LOK SABHA**

STATEMENT SHOWING THE NUMBER OF DELETED* RATION CARDS IN THE YEAR 2014 & 2015

Sl.	States/UTs	2014	2015
1	Andaman & Nicobar	0	37
2	Andhra Pradesh	8,58,000	
3	Arunachal Pradesh	993	43
4	Assam	0	0
5	Bihar	21,712	16,401
6	Chandigarh (on DBT)	0	0
7	Chhattisgarh	5,66,953	2,92,738
8	Dadra & Nagar Haveli	0	0
9	Daman & Diu	0	0
10	Delhi	0	22,171
11	Goa	93	1,17,801
12	Gujarat	0	0
13	Haryana	11,884	66,580
14	Himachal Pradesh	0	0
15	Jammu and Kashmir	0	0
16	Jharkhand	19	7,914
17	Karnataka	53,52,047	9,33,935
18	Kerala	0	0
19	Lakshadweep	76	872
20	Madhya Pradesh	0	0
21	Maharashtra	85,160	8,20,780
22	Manipur	0	0
23	Meghalaya	0	0
24	Mizoram	98	48
25	Nagaland	0	0
26	Odisha	0	0
27	Puducherry (on DBT)	17,392	9,507
28	Punjab	0	93,627
29	Rajasthan	0	26,329
30	Sikkim	0	0
31	Tamil Nadu	96,406	1,14,175
32	Telangana	11,75,354	10,27,000
33	Tripura	0	66,580
34	Uttar Pradesh	0	6,38,152
35	Uttarakhand	0	0
36	West Bengal	19,77,311	18,34,284

* Cards deleted due to detection of Ghost / fraudulent / duplicate / ineligible / migration / deaths, etc. during the the process of digitization, de-duplication, Aadhaar seeding in run up /implementation of NFSA

**ANNEXURE REFERRED TO IN REPLY TO PART(d) OF THE LOK SABHA
UNSTARRED QUESTION NO. 283 DUE FOR ANSWER ON 19.07.2016**

Statement Indicating State-wise no. of Ration Card

Status of Ration Card			
S.No	State/UT	Total Ration Card-2014	Total Ration Card-2015
1	Andaman & Nicobar Islands	1,04,180	1,04,763
2	Andhra Pradesh	2,62,40,376	1,30,40,584
3	Arunachal Pradesh	3,45,653	3,45,653
4	Assam	60,00,000	55,51,269
5	Bihar	2,17,00,000	1,35,81,179
6	Chandigarh	1,01,649	56,689
7	Chhattisgarh	70,27,306	63,33,695
8	Dadra and Nagar Haveli	72,500	40,726
9	Daman and Diu	34,648	21,493
10	Delhi	20,54,787	16,00,226
11	Goa	3,81,155	4,15,927
12	Gujarat	1,11,13,995	1,17,44,704
13	Haryana	58,53,000	28,47,209
14	Himachal Pradesh	16,99,255	15,54,636
15	Jammu and Kashmir	20,66,000	19,72,000
16	Jharkhand	55,55,799	55,78,029
17	Karnataka	1,31,90,596	1,29,00,000
18	Kerala	82,50,000	82,60,619
19	Lakshadweep	18,000	17,176
20	Madhya Pradesh	94,79,535	1,16,60,281
21	Maharashtra	2,12,05,629	2,32,00,000
22	Manipur	4,06,000	4,06,593
23	Meghalaya	5,08,000	4,49,078
24	Mizoram	2,74,678	2,41,452
25	Nagaland	2,39,000	2,73,797
26	Odisha	85,13,076	1,07,35,162
27	Puducherry	3,29,030	3,32,285
28	Punjab	67,16,469	35,00,000
29	Rajasthan	1,77,82,712	1,75,64,761
30	Sikkim	1,16,876	1,40,000
31	Tamil Nadu	1,98,02,532	2,00,30,910
32	Telangana	89,73,425	90,28,670
33	Tripura	9,62,390	9,62,390
34	Uttarakhand	12,00,000	12,99,833
35	Uttar Pradesh	4,41,00,000	4,52,10,748
36	West Bengal	9,44,83,000	9,44,00,000

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 283 DUE FOR ANSWER ON 19.07.2016

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF FOODGRAINS (RICE+WHEAT) NORMAL AND SPECIAL ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2014-15 to 2015-16 UNDER TPDS

(IN THOUSAND TONS)

S.No.	STATES/UTS	2014-15		2015-16	
		ALLOCATION	OFF TAKE	ALLOCATION	OFF TAKE
1	ANDHRA PRADESH	5259.586	3174.526	2231.39	2173.928
2	ARUNACHAL PRADESH	203.112	193.292	109.152	107.314
3	ASSAM	3780.188	3680.586	1905.788	1746.652
4	BIHAR (NFSA)	9829.8	7876.296	5241.275	5025.021
5	CHHATTISGARH (NFSA)	2674.932	2659.402	1384.056	1384.056
6	DELHI (NFSA)	713.386	721.85	424.5	425.886
7	GOA	126.296	114.478	64.148	64.373
8	GUJARAT	4175.59	3771.476	2247.672	2177.615
9	HARYANA (NFSA)	1590	1464.946	795	780.211
10	HIMACHAL PRADESH (NFSA)	1015.992	996.73	507.996	511.97
11	JAMMU & KASHMIR(NFSA)	1513.608	1332.09	802.882	761.029
12	JHARKHAND(NFSA)	2718.884	1917.562	1551.942	1160.786
13	KARNATAKA (NFSA)	5085.314	4626.192	2608.836	2238.332
14	KERALA	2948.698	2883.452	1591.86	1584.234
15	MADHYAPRADESH (NFSA)	6388.494	5822.762	3390.015	3182.27
16	MAHARASHTRA (NFSA)	9054.984	8091.558	4605.192	4324.368
17	MANIPUR	342.758	344.562	183.684	183.685
18	MEGHALAYA	377.716	376.394	198.184	186.748
19	MIZORAM	140.28	134.838	74.548	76.554
20	NAGALAND	253.752	274.658	136.38	143.523
21	ODISHA	4385.962	4016.442	2262.156	1990.977
22	PUNJAB (NFSA)	1740.24	382.868	870.12	890.317
23	RAJASTHAN (NFSA)	5583.144	5447.2	2791.572	2681.131
24	SIKKIM	88.566	85.578	47.042	45.808
25	TAMIL NADU	7445.664	6164.814	4095.756	4115.22
26	TELANGANA	2392.89	850.328	1530.612	1291.634
27	TRIPURA	606.498	600.448	293.861	284.429
28	UTTAR PRADESH	14549.546	12427.714	8223.003	7866.992
29	UTTARAKHAND	1025.294	1079.486	526.584	537.261
30	WEST BENGAL	7721.942	7505.896	3927.445	3462.565
31	A&N ISLANDS	68.04	49.454	35.618	22.378
32	CHANDIGARH (NFSA)	62.424	54.036	13.005	14.762
33	D&N HAVELI	20.94	24.872	11.617	11.072
34	DAMAN & DIU	11.322	4.532	5.946	4.484
35	LAKSHADWEEP(NFSA)	9.24	10.088	4.734	3.771
36	PONDICHERY(NFSA)	120.744	11.9	27.815	4.746
	GRAND TOTAL	104025.826	89173.306	54721.386	51466.102

Above allocation and offtake includes addl. APL & addl. BPL allocation and offtake also.

Offtake source: FCI
